NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 98(ND)10 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY: M/s Vimal Kumar Chhajer & Ors. Vs. Hariparvat Merryland & Resorts Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>s.no.</u> 1.	NAME		DESIGNATION		REPRESENTATION		SIGNATURE
	ABHAY	K.	DAS	Adv.	Petitioners	AG	hay kasar Des

ORDER

Ld. Counsel for the petitioner has brought to our notice that the paid up capital of the company is Rs.2.8crores. In view of the same, the matter be placed before the Principal Bench on 31.08.2016 as prayed for.

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(Ina Malhotra) Member Iudicial

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(R.Varadharajan) Member Judicial